

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:836
ANSWERED ON:27.07.2000
SETTING UP OF NEW UNITS OF NHEPCL
ASHOK KUMAR SINGH CHANDEL;BRAHMANAND MANDAL

Will the Minister of POWER be pleased to state:

- (a) whether the National Hydroelectric Power Corporation Ltd. propose to set up its new units in various states in the country;
- (b) if so, whether the corporation propose to set up a new unit in the backward states like Bihar, Madhya Pradesh, Orissa and Bundelkhand region of Uttar Pradesh in future;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a): Yes, Sir. The National Hydro-electric Power Corporation (NHPC) proposes to set up new units in various States of the country. State-wise details of new projects proposed to be taken up for execution are at Annexure.

(b) to (d): A Memorandum of Understanding (MOU) has been signed on 16.5.2000 with the Government of Madhya Pradesh for execution of two joint venture projects viz. Indira Sagar (1000 MW) and Omkareshwar (520 MW) in M.P. Government of Orissa has not handed over any project to NHPC. The Government of India and the Government of U.P. have signed a Memorandum of Understanding for the development of Lakwar Vyasi H.E. project (420 MW) in U.P. through a joint venture execution by NHPC with the U.P. Jal Vidyut Nigam Ltd. No Project in Bundelkhand region has been proposed by Government of U.P. for execution through NHPC.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.836 FOR ANSWER IN THE LOK SABHA ON 27.7.2000 REGARDING SETTING UP OF NEW UNITS BY NHPC

Sl. No.	Name of Project	STATE	CAPACITY (MW)	STATUS
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(A) NEW SCHEMES:

1. Parbati-I H.P. 750 Under Survey & Investigation.
2. Parbati-II H.P. 750 Govt. sanction obtained for taking up of pre-paration of DPR & infrastructural works.
3. Parbati-III H.P. 501 Under Survey & Investigation.
4. Dehang Upper Ar.P. 11000 Under Survey & Investigation.
5. Dehang Middle Ar.P. 700 Under Survey & Investigation.

6. Dehang Lower Ar.P. 1700 Under Survey & Investigation.

7. Subansiri Ar.P. 2500 Under Survey & Investigation.

8. Subansiri Ar.P. 2000 Under Survey & Investigation.
Middle

9. Subansiri Ar.P. 800 DPR Stage.
Lower

10. Kishanganga J&K 330 To be taken over.

11. Uri-II J&K 280 To be taken over.

12. Bursar J&K 1020 To be taken over.

13. Sewa-II J&K 120 To be taken over.

14. Pakal Dul J&K 1000 To be taken over.

15. Nimmo Bazgo J&K 30 To be taken over.

16. Chutak J&K 18 To be taken over.

17. Teesta W.B. 40 To be taken over.

Stage-I

18. Teesta W.B. 60 To be taken over.

Stage-II

19. Teesta W.B. 100 To be taken over.

Stage-III

20. Teesta W.B. 125 To be taken over.

Stage-IV

(B) JOINT VENTURES:

1. Indira Sagar M.P. 1000 MOU signed with Govt. of M.P. for execution.

2. Omkareshwar M.P. 520 MOU signed with Govt. of M.P. for execution.

3. Lakwar Vyasi U.P. 420 MOU signed with Govt. of M. P. for execution.